

(2)

OA 1167/06

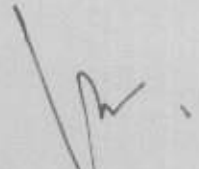
Dt 02.11.06

Hon'. Mr. Justice Khem Karam, VC

Hon'. Mr. M. Jayaraman, AM

List has been revised. None appears for the applicant. OA is dismissed in default for non-prosecution.

~~AM~~
A.M.


VC



by and
9/11/06
As